

Grant of Increments to Survey of India Employees

2093. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether dates of increments of Survey of India employees have been made uniform from 1st January for administrative convenience;

(b) if so, whether it was done in pursuance of any order of Government of India;

(c) the number of employees who have suffered financially as a result of this measure;

(d) the amount of financial loss in each case; and

(e) the steps proposed to be taken in the matter?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). No, Sir. The periodical time scale increments of the employees of the Survey of India Department are sanctioned from the dates on which they fall due, except in the case of Class III Division II Technical personnel, where initial classification and subsequent grade promotions are made with effect from 1st January and therefore the consequential increments take effect normally from that date in accordance with the provisions of Circular Order No. 435 (Adm.), copies of which have been placed in the Parliament Library.

(c) None.

(d) and (e). Do not arise.

Strength of Officers in the Central Secretariat

2094. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state:

(a) the assessed requirement of Secretaries, Joint Secretaries, Deputy Secretaries and Under Secretaries in the years 1959-60 and 1960-61; and

(b) the number of the above officers employed on (i) field work and in (ii) Secretariat in the year 1947 and at present?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Requirements of officers mentioned in part (a) may arise out of

(i) retirements;

(ii) reversion of officers to their parent cadres; and

(iii) creation of new posts.

As assessment of the requirements arising out of (i) and (ii) above during the periods 1959-60 and 1960-61 is given in the statement laid on the Table. [See Appendix IV, annexure No. 71.] It is not possible to furnish any definite information regarding the requirements arising out of category (iii) above

(b) No officer of the categories mentioned in (a) above is employed on field work. The number of such officers employed in the Secretariat in 1947 and 1959 is given in the statement laid on the Table. [See Appendix IV, annexure No 71.]

Thefts in Steel Plants

2095. Shri Morarka: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that some cases of thefts have been reported in the steel plants recently;

(b) if so, the details of such thefts and the names of the plants where they have been committed; and

(c) the amount involved and action taken in the matter?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House [See Appendix IV, annexure No. 72.]